

**COURT NO. 10**  
**THE HONOURABLE SRI JUSTICE K.SURENDER**

**To be heard on Monday the 18th day of November 2024(AT 10:30 AM - HYBRID MODE) NOTE-For  
Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -  
<https://tshc.vconsol.com/login>**

**(All the learned counsels, who are ready in Criminal Appeals (Single) up to the year 2024 may give letter to  
the Registrar (Judicial-I) to list the Criminal Appeals. Learned counsel can also file all the relevant papers in  
the Appeals and argue their cases)**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR APPEARANCE</u></b>				
1	CC/251/2024 IA 1/2024(Leave Petition)	T SURYA SATISH	GP FOR HOME Order dt 10/04/24. I.A.No.1/24. RR 1 to 4 notice sent by RPAD not yet returned served.	HYDERABAD
<b><u>FOR ADMISSION</u></b>				
2	CRLA/1022/2024 IA 1/2024(Leave Petition)	K JAGADISHWAR REDDY	PUBLIC PROSECUTOR (R2)	YADADRI BHUVANAGIRI
3	CRLA/1024/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Condone Delay Petition)	SURENDRA DESAI	PUBLIC PROSECUTOR	KUMURAM BHEEM ASIFABAD
4	CRLA/1026/2024 IA 1/2024(Suspension Petition)	MOHD MAHBOOB AHMED KHAN	DOMINIC FERNANDES	HYDERABAD
5	CRLA/1027/2024 IA 1/2024(Suspension Petition)	M K RATNAM	PUBLIC PROSECUTOR	RANGA REDDY
6	CRLA/1029/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR		HYDERABAD
7	CRLA/1030/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR		KARIMNAGAR
8	CRLA/1031/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition)	CH LAXMI NARAYANA	PUBLIC PROSECUTOR	RANGA REDDY
9	CRLA/1032/2024 IA 1/2024(Leave Petition)	GADDAM SRINIVAS	PUBLIC PROSECUTOR	HYDERABAD
10	CRLA/1033/2024 IA 1/2024(Leave Petition)	GADDAM SRINIVAS	PUBLIC PROSECUTOR	HYDERABAD
<b><u>FOR ADMISSION (CRP MATTERS)</u></b>				
11	CRP/2334/2024 IA 1/2024(Stay Petition)	T GANGADHAR	D RAGHAVENDAR RAO (R2) R1-RETURNED UNSERVED.NO SUCH PERSON.MEMO FILED VIDE USR NO.88143/24.R2-IS NOT NECESSARY PARTY VIDE C.T	NIZAMABAD
12	CRP/2388/2024 IA 1/2024(Direction Petition)	G DINESH PATIL	R1 DIED. RR2 AND R3 NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	NIZAMABAD
13	CRP/2724/2024 IA 1/2024(Stay Petition)	G DINESH PATIL	M V HANUMANTHA RAO R1 TO R7 NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	NIZAMABAD

14	CRP/3134/2024 IA 1/2024(Stay Petition)	A B JYOTSNA	KHAMAR KIRAN KANTAMNENI	NIZAMABAD
15	CRP/3210/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Stay Petition)	GP FOR ARBITRATION	SR-NOTICE SENT NOT YET RETD.PROOF OF SERVICE NOT FILED.	NIZAMABAD
16	CRP/3272/2024 IA 1/2024(Stay Petition)	T SRUJAN KUMAR REDDY	G ANANDAM	NIZAMABAD
17	CRP/3586/2024 IA 1/2024(Stay Petition)	PADALA PRAVIN KUMAR	G ANANDAM	NIZAMABAD

**ADMISSION**

18	CRLA/38/2022	ARUVA RAGHURAM MAHADEV	RAMA RAO KOCHIRI (R2) RAMA RAO KOCHIRI (R3) PUBLIC PROSECUTOR (R4) R1 R1 PROOF OF PAPER PUBLICATION FILED VIDE USR NO 92970/2024 RR 2&3 APP R4 APP BY PP MEMO FILED USR NO 110200/2024 COUNTER AFFIDAVIT FILED VIDE USR NO 2723/2023	HYDERABAD
19	CRLA/337/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Implead Petition)	PUBLIC PROSECUTOR	RAM PRASAD TEEGALA	YADADRI BHUVANAGIRI
20	CRLA/505/2024 IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR	RR 1TO3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	HYDERABAD
21	CRLA/510/2024 IA 1/2024(Leave Petition) IA 2/2024(Suspension Petition)	G RAJANI KUMARI	PUBLIC PROSECUTOR	RANGA REDDY
22	CRLA/516/2024 IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR	SR SERVED THROUGH TRIAL COURT VIDE TAPPAL MEMO FILED USR NO 80558/2024	HYDERABAD
23	CRLA/517/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition)	S CHANDRASEKHAR	PUBLIC PROSECUTOR R1 APP BY P.P R2 UNSERVED(REFUSED)PROOF OF SERVICE FILED USR NO 108799/2024	ADILABAD
24	CRLA/608/2024	M RATHAN SINGH	PUBLIC PROSECUTOR (R3) R1 NOTICE SENT NOT YET RETURNED R2 DIED,CASE AGAINST R2 IS ABATED VIDE C.T R3 APP BY P.P PROOF OF SERVICE NOT FILED	MEDCHAL- MALKAJGIRI
25	CRLA/718/2024	VENKAT REDDY KODUMURY	PUBLIC PROSECUTOR (R2) RR 1 Notice not yet returned R2 APP P.P	RANGA REDDY
26	CRLA/721/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR	RR 1TO16 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED	ADILABAD
27	CRLA/732/2024 IA 2/2024(Condone Delay Petition)	M SARITHA	PUBLIC PROSECUTOR R1 APP BY P.P R2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	HYDERABAD

28	CRLA/795/2024 IA 2/2024(Suspension Petition)	M P K ADITYA	PUBLIC PROSECUTOR K VIJAYENDER REDDY (R2) R1 APP BY P.P R2 APP PROOF OF SERVICE NOT FILED	RANGA REDDY
29	CRLA/816/2024 IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR	A PRABHAKAR RAO RR 1&2 APP,PROOF OF SERVICE FILED USR NO 105188/2024	WARANGAL
30	CRLA/818/2024 IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR	SUJITH JAISWAL LEGAL AID (R1) SR APP,PROOF OF SERVICE FILED USR NO 105193/2024	JANGAON
31	CRLA/903/2024 IA 1/2024(Condone Delay Petition)	D BHASKAR REDDY	PUBLIC PROSECUTOR R1 APP BY P.P MEMO PROOF OF SERVICE FILED USR NO 106818/2024	JAYASHANKAR BHUPALPALLY
32	CRLA/910/2024	PUBLIC PROSECUTOR	ABHILASH SONTAKE PROOF OF SERVICE FILED USR NO 104692/2024	ADILABAD
33	CRLA/914/2024 IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR	G CHANDRA MOHAN (R2) RR 1&2 APP,PROOF OF SERVICE FILED USR NO 104691/2024	HYDERABAD
34	CRLA/917/2024	NIZAMPUR CHANDRA SEK HAR	PUBLIC PROSECUTOR R1 APP BY P.P RR 2&3 NOTICE SENT NOT YET RETURNED ,PROOF OF SERVICE FILED USR NO 109259/2024 ALONG WITH POSTAL RECEIPTS	HYDERABAD

**INTERLOCUTORY**

35	CRLA/42537/2015/(Filing No.) IA 2/2016(CRLAMP 1386/2016)(Condone Delay Petition) IA 3/2016(CRLAMP 40768/2016)(Leave Petition)	V RAVI KIRAN RAO(SC SPL PP FOR TG ACB)	NANDITA GUHA SR APP (COURT SLIP)	HYDERABAD
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**FOR ORDERS**

36	CRLA/123/2013	C SHARAN REDDY AVULA KRISHNAVENI	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. MEMO FILED USR 48737/2024. MEMO FILED USR 49489/2024	KHAMMAM
37	CRLA/582/2014	A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	WARANGAL

**FOR DISMISSAL**

38	CRLA/732/2010 IA 1/2010(CRLAMP 1134/2010)(Fix an Early Date)	J KANAKAIAH	PUBLIC PROSECUTOR PALLE NAGESWAR RAO (R184) C HARI PREETH (R2) MEMO FILED USR 52039/23 MEMO FILED USR 58364/23. PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
39	CRLA/394/2013	C S N RAJU	G RAJESHWAR REDDY MOGILI ANAVENI (R19) LC RECORD RECEIVED	HYDERABAD
40	CRLA/925/2013	M.V. PRATAP KUMAR	PUBLIC PROSECUTOR	HYDERABAD
41	CRLA/1126/2013	K V BHANU PRASAD	PUBLIC PROSECUTOR SURESH SHIV SAGAR (R39) LC RECORD RECEIVED	HYDERABAD

42	CRLA/233/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Substitute Petition)	AZHAR AHMED BAIG	PUBLIC PROSECUTOR (R2) R1 FRESH NOTICE SENT NOT YET RETURNED R2 APP BY PP PROOF OF SERVICE NOT FILED AS PER C.O DT 09/07/2024	HYDERABAD
43	CRLA/264/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition)	SRIDHAR CHIKYALA SC SPL PP ACB TS	RR 1&2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	HYDERABAD
44	CRLA/358/2024 IA 1/2024(Condone Delay Petition)	GAJANAND CHAKRAVARTHI	PUBLIC PROSECUTOR NOTICE SENT NOT YET RETURNED RCF SENT LC RECORD NOT RECEIVED.	ADILABAD
45	CRLA/909/2024 IA 1/2024(Condone Delay Petition)	C V BHANOJI RAMARS	PUBLIC PROSECUTOR R1 APP BY P.P RR 2TO5 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	HYDERABAD

#### **FINAL HEARING**

46	CRLA/1362/2006	Y ASHOK RAJ	SRIDHAR CHIKYALA SC SPL PP ACB TS	HYDERABAD
47	CRLA/1689/2007	P VINOD LAL	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB. WRITTEN ARGUMENTS FILED USR 6161/2024.	HYDERABAD
48	CRLA/1450/2009	KOTESWARA RAO MUMMANENI	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
49	CRLA/1632/2009	B BALAJI	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
50	CRLA/309/2010	SR SPL SC FOR CBI	D SANGEETHA REDDY LC RECORDS RECEIVED.	HYDERABAD
51	CRLA/430/2010	C HARI PREETH	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
52	CRLA/689/2010	S M RAFEE	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
53	CRLA/815/2010 CRLA/879/2010	JAGGARI MANIKANTA REDDY THIMMARAJU RAMCHANDRA RAO	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK FOR 815/2010 AND 879/2010 PREPARED AND PUT UP IN EB.	HYDERABAD
54	CRLA/879/2010	D SANGEETHA REDDY	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK FOR 815/2010 AND 879/2010 PREPARED AND PUT UP IN EB.	HYDERABAD
55	CRLA/831/2010 CRLA/840/2010	PARSA ANANTH NAGESWAR RAO	V RAVI KIRAN RAO(SC SPL PP FOR TG ACB) PAPER BOOK FOR 831/2010 AND 840/2010 PREPARED AND PUT UP IN EB.	HYDERABAD
56	CRLA/840/2010	D SANGEETHA REDDY	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
57	CRLA/11/2011	M DEVENDER	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOKLET PREPARE AND PUT UP IN EB.	HYDERABAD
58	CRLA/368/2011	VUTHPALA SUNIL KUMAR	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD

59	CRLA/167/2013	SHREEDHAR DASARI	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	WARANGAL
60	CRLA/431/2013	U SHANTHI BHUSHAN RAO	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
61	CRLA/1002/2013	PUBLIC PROSECUTOR	M ACHUTA REDDY (R7)	MAHABUBNAGAR
62	CRLA/1084/2013	PUBLIC PROSECUTOR	K RAJITHA	NALGONDA
63	CRLA/379/2014	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	KHAMMAM
64	CRLA/398/2014	RAVI CHANDRA BEJJARAM	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
65	CRLA/443/2014	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	WARANGAL
66	CRLA/1097/2015 IA 1/2023(Bail (u/s 389(1))) IA 2/2023(Bail (u/s 389(1)))	MUDUMBA LAXMI	PUBLIC PROSECUTOR ADDITIONAL AFFIDAVIT FILED USR 49154/21. ADDITIONAL MATERIAL PAPER FILED USR 50657/2021. MEMO FILED USR 50659/2021. MEMO PROOF OF SERVICE FILED USR 52596/2021. MEMO FILED USR NO 54693/2021. PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
67	CRLA/456/2016	BADETI VENKATA RATHNAM	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK IS PLACED IN THE BUNDLE	HYDERABAD
68	CRLA/686/2016	A JAGAN	PUBLIC PROSECUTOR R1 APP BY P.P R2 SERVED THROUGH TRIAL COURT VIDE TAPPAL DT 01/10/2016 LC RECORD NOT RECEIVED	RANGA REDDY
69	CRLA/423/2017		PUBLIC PROSECUTOR PAPER BOOK FOR PREPARED AND PUT UP IN EB. (LETTER)	HYDERABAD
70	CRLA/636/2017 CRLA/640/2017 CRLA/657/2017	M ACHUTA REDDY	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK FOR 363/2017, 640/2017 AND 657/2017 PREPARED AND PUT UP IN EB. (HCJ NOTE)	HYDERABAD
71	CRLA/640/2017	KARAM CHENDU KOMIREDDY	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK FOR 363/2017, 640/2017 AND 657/2017 PREPARED AND PUT UP IN EB. MEMO FILED USR 8786/2024.	HYDERABAD
72	CRLA/657/2017	VENKATESHVARLU GUMMADEVELLY	SRIDHAR CHIKYALA SC SPL PP ACB TS PAPER BOOK FOR 363/2017, 640/2017 AND 657/2017 PREPARED AND PUT UP IN EB.	HYDERABAD
73	CRLA/81/2018	PALLE SRIHARINATH	PUBLIC PROSECUTOR NOTICE SENT TO THE SOLE APPELLANT NOT YET RETURNED PAPER BOOK PREPARED AND PUT UP IN BUNDLE	MEDAK

74	CRLA/119/2018	BANKATLAL MANDHANI	L N BHADRIRAJU PUBLIC PROSECUTOR (R2) R1 APP R2 APP BY PP RCF SENT LC RECORD NOT RECEIVED	HYDERABAD
75	CRLA/200/2018 CRLA/202/2018	BASETY KARTHIK	PUBLIC PROSECUTOR (R2) R1 NOTICE SENT NOT YET RETURNED,PROOF OF SERVICE NOT FILED R2 APP BY P.P LC RECORD NOT RECEIVED MEMO FILED BY THE COUNSEL FOR THE PETITIONER IN PROOF OF SERVICE OF NOTICE FILED USR NO 77533/2024	RANGA REDDY
76	CRLA/202/2018 IA 1/2018(Condone Delay Petition) IA 2/2018(Leave Petition)	BASETY KARTHIK PUBLIC PROSECUTOR	HARINADH NIDAMANURI R1 APP M/S.HARINADH NIDAMANURI. R2 STATE REP BY PP. MEMO FILED USR 10893/2018 LC RECORD NOT RECEIVED MEMO FILED USR NO 78646/2024	RANGA REDDY
77	CRLA/345/2018	ALETI SRINIVAS	MALAVIKA BHADRIRAJU PUBLIC PROSECUTOR (R2) LC RECORD RECEIVED	HYDERABAD
78	CRLA/368/2018	M RAMA RAO	PUBLIC PROSECUTOR (R2) MEMO PROOF OF SERVICE FILED USR NO 86190/2024 R2 APP BY P.P LC RECORD RECEIVED	HYDERABAD
79	CRLA/472/2018	G DHANANJAI	PUBLIC PROSECUTOR (R2) R1 UNSERVED(NO SUCH PERSON)PROOF OF SERVICE FILED USR NO 21885/2022 R2 APP BY P.P LC RECORD NOT RECEIVED	RANGA REDDY
80	CRLA/512/2018 CRLA/505/2018	J SUNITHA	G VASANTHA RAYUDU PUBLIC PROSECUTOR (R2) R1 APP R2 APP BY PP. MEMO FILED USR 114103/2022. LC RECORD NOT RECEIVED	HYDERABAD
81	CRLA/505/2018	J SUNITHA	G VASANTHA RAYUDU PUBLIC PROSECUTOR (R2)	HYDERABAD
82	CRLA/540/2018 CRLA/549/2018	S SOMESHWAR RAO	PUBLIC PROSECUTOR THAKUR ROOPA SINGH (R2) R1 APP BY P.P R2 PROOF OF SERVICE FILED VIDE USR 67552/2024 ALONG WITH POSTAL RECEIPT AND TRACK REPORT	HYDERABAD
83	CRLA/549/2018	S SOMESHWAR RAO	PUBLIC PROSECUTOR THAKUR ROOPA SINGH (R2) R1 APP BY P.P R2 NOTICE SENT NOT YET RETURNED,PROOF OF SERVICE FILED VIDE USR NO 67549/2024 ALONG WITH POSTAL RECEIPT AND TRACK	HYDERABAD
84	CRLA/587/2018 CRLA/590/2018	DAMODAR MUNDRA	PUBLIC PROSECUTOR M APPA REDDY (R2)	HYDERABAD
85	CRLA/590/2018	DAMODAR MUNDRA	PUBLIC PROSECUTOR M APPA REDDY (R2) R1-STATE REP BY PP. R2 APP BY M/S.M APPA REDDY.	HYDERABAD

86	CRLA/1302/2018	P RAVI KIRAN	PUBLIC PROSECUTOR (R2) R1 NOTICE SENT NOT YET RETURNED,PROOF OF SERVICE NOT FILED R2 APP BY P.P LC RECORD RECEIVED	RANGA REDDY
87	CRLA/912/2019	GADI PRAVEEN KUMAR	PUBLIC PROSECUTOR (R3) RR 1&2 NOTICE SENT NOT YET RETURNED R3 APP BY PP LOWER COURT RECORD NOT YET RECEIVED (LETTER)	MAHABUBNAGAR
88	CRLA/329/2021 IA 2/2021(Suspension Petition)	N NAVEEN RAJ LEGAL AID	PUBLIC PROSECUTOR	WARANGAL
89	CRLA/142/2022	P SHASHI KIRAN	PUBLIC PROSECUTOR R1 APP BY P.P R2 UNSERVED(ADDRESSEE LEFT)PROOF OF SERVICE FILED USR 29800/23 LC RECORDS RECEIVED	NALGONDA
90	CRLA/256/2022 IA 1/2022(Suspension Petition)	DUVVURI SURYA NARAYANA	B KAVITHA YADAV (CENTRAL GOVT COUNSEL) COUNTER FILED USR 55116/2022.	RANGA REDDY
91	CRLA/381/2022	K V RAMA RAO	SRIDHAR CHIKYALA SC SPL PP ACB TS BOOKLET PREPARED PUT UP EB.	HYDERABAD
92	CRLA/607/2022 IA 2/2023(Bail (u/s 389(1))) IA 1/2024(Implead Petition)	P AMARENDER REDDY	PUBLIC PROSECUTOR ADDITIONAL MATERIAL PAPER FILED USR 113150/2022. PAPERBOOK PREPARED AND PUT UP IN EB. MEMO PROOF OF SERVICE FILED USR NO 107921/2024	HYDERABAD
93	CRLA/919/2023 IA 1/2023(Suspension Petition) IA 2/2023(Bail (u/s 389(1))) IA 1/2024(Bail (u/s 389(1)))	J AZAD CHENDRA SHEKAR	PUBLIC PROSECUTOR B SUDHAKAR REDDY AND NEERAJA REDDY (R2) ADDITIONAL MATERIAL PAPERS FILED USR 54902/2024.	MAHABUBABAD
94	CRLA/1033/2023	PUBLIC PROSECUTOR	SRIKANTH KAVETI J SUNITHA (R3) R1 APP R2 NOTICE SENT NOT YET RETURNED R3 APP LC RECORDS NOT RECEIVED	HYDERABAD